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occasions from 15th January, 1958 to 31st July, 1958.

(b) 6,904 passengers were detected travelling without tickets, Rs. 11,91 were realised as fair and penalty and Rs. 2,702 as freight on unbooked luggage.

Development of Tourism in Rajasthan

2272. Shri Onkar Lal: Will the Minister of Transport and Communications be pleased to state:

- (a) whether the Rajasthan Government have submitted any proposal for development of tourism in that State during 1958-59; and
- (b) if so, what kind of assistance is proposed to be given by the Central Government for the purpose?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The Government of Rajasthan submitted proposals (i) for the construction of Law Income Group Rest Houses at Udaipur and Jaipur, (ii) for opening of Tourist Bureaus at Udaipur, Bundi, Chittorgarh and Bharatpur and (iii) additional funds for the improvement of Siliser Rest House during 1958-59.

The Government of India have granted a subsidy of Rs. 1:00 lakh for the construction of Low Income Group Rest Houses at Udaipur and Jaipur, a subsidy of Rs. 3,640 for the Tourist Bureau at Udaipur, Rs. 1,800 for the Tourist Bureau at Bundi which functions for half the year at Mount Abu, Rs. 2,000 for the Tourist Bureau at Chittorgarh and Rs. 2,500 for Tourist Bureau at Bharatpur. A further subsidy of Rs. 17,000 has been given for the improvement of the rest houses at Siliser during 1958-59 over above the subsidy of Rs. 43,000 given during the year 1957-58.

Yield of Milk

2278. Pandit Thakur Das Bhargava: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether the average milk yields per cow, buffalo and goat have been calculated; and
- (b) what factors enter into the determination of the resultant?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes.

- (b) (i) The average yield of animals in milk on the day(s) of 'he Survey Enquiry.
- (ii) The average length of the lactation, and
- (iii) The average length of their dry period.

Hill Allowance for P. & T. Employees

2274. Shri Manaen: Will the Minister of Transport and Communications be pleased to state:

- (a) whether the Post and Telegraph employees posted to hill-stations are given hill-allowance, winter allowance or any other special allowances; and
- (b) the names of hill-stations where such allowances are given?

The Minister of Transport and Communications (Shri S. K. Patil): (a) (i) P. & T. officials are granted a compensatory allowance in localities declared to be hill-stations by the State-Government and where the State Government itself has sanctioned such a compensatory allowance.

- (ii) A Winter Allowance is given during the period from November of one year to March of another year in places which are over an altitude of 3,000 feet in Assam.
- (iii) In the case of Leh in the State of Jammu and Kashmir and in the Mizo district of Assam, P. & T. officials are permitted to draw a Ration Allowance in lieu of Hill Allowance.
- (b) The information is being collected and will be placed on the Tableof the Sabha.